

Committees under Sexual Harassment of Women at Workplace Act

1910. SHRI HUSAIN DALWAI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the functioning of Internal Complaint Committees (ICCs) and Local Complaint Committees (LCCs) under the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act is required to be monitored by any designated body;

(b) if so, the details of monitoring and implementation of ICCs and LCCs, State-wise;

(c) if not, the reasons therefor and whether the Ministry proposes to create such a requirement; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 casts responsibility on the appropriate Government that is State Government in case of States with monitoring the implementation of the Act.

(b) to (d) In view of above (a), questions do not arise.

Reduction in allocation of funds for Anganwadi Centres

1911. SHRI MANAS RANJAN BHUNIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has planned to reduce the allocation of funds for Anganwadi Centres running in different States;

(b) if so, the present funding schedule by the Central and State Governments for Anganwadi projects in different States; and

(c) the number of Centres, teachers and helpers under the project, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) No, Sir.

(b) The present funding pattern between the Centre and States/UTs for Anganwadi Services is as under:

	Anganwadi Services (General)	Salary Nutrition Programme	Supplementary
States/UTs with Legislature	60:40	25:75	50:50
NE/Himalayan States	90:10	90:10	90:10
UT without Legislature	100:0	100:0	100:0

(c) There are no teachers in Anganwadi Centres. The Centres are run by Anganwadi Workers assisted by Anganwadi Helpers. The State/UT-wise number of Anganwadi Centres, Anganwadi Workers and Helpers under Anganwadi Services, is given in the Statement.

Statement

The State/UT-wise number of Anganwadi Centres, Anganwadi Workers and helpers under Anganwadi Services

Sl. No.	State/UT	No. of Anganwadi Centres		No. of Anganwadi Workers		No. of Anganwadi Helpers	
		Sancti- oned	Operati- onal	Sancti- oned	In- position/ Working	Sancti- oned	In- position/ Working
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	55607	55606	55607	53951	48768	44828
2.	Telangana	35700	35634	35700	33575	31711	28820
3.	Arunachal Pradesh	6225	6225	6225	6225	6225	6225
4.	Assam	62153	62153	62153	62153	56728	56728
5.	Bihar	115009	91677	115009	88174	107894	81130
6.	Chhattisgarh	52474	50448	52474	49253	46660	42366
7.	Goa	1262	1258	1262	1208	1262	1153
8.	Gujarat	53029	53029	53029	51595	51229	48710
9.	Haryana	25962	25962	25962	25347	25450	24891
10.	Himachal Pradesh	18925	18925	18925	18716	18386	18131

1	2	3	4	5	6	7	8
11.	Jammu and Kashmir	31938	29599	31938	28707	31938	29599
12.	Jharkhand	38432	38432	38432	35424	35881	33117
13.	Karnataka	65911	65911	65911	63186	62580	59026
14.	Kerala	33318	33244	33318	33102	33189	32953
15.	Madhya Pradesh	97135	97132	97135	97133	84465	84465
16.	Maharashtra	110486	109779	110486	107170	97475	92179
17.	Manipur	11510	11510	11510	10274	9958	9497
18.	Meghalaya	5896	5896	5896	5895	4630	4628
19.	Mizoram	2244	2244	2244	2244	2244	2157
20.	Nagaland	3980	3980	3980	3455	3980	3455
21.	Odisha	74154	72587	74154	69625	63738	60168
22.	Punjab	27314	26988	27314	26462	26074	24772
23.	Rajasthan	62010	61974	62010	58744	55806	52257
24.	Sikkim	1308	1308	1308	1289	1308	1285
25.	Tamil Nadu	54439	54439	54439	38827	49499	35154
26.	Tripura	10145	10145	10145	9911	10145	9911
27.	Uttar Pradesh	190145	187997	190145	173383	167855	150543
28.	Uttarakhand	20067	20067	20067	19056	14947	13906
29.	West Bengal	119481	115384	119481	107514	119481	101651
30.	Andaman and Nicobar Islands	720	720	720	720	689	689
31.	Chandigarh	500	500	500	465	500	433
32.	Delhi	11150	10897	11150	9796	11150	10744
33.	Dadra and Nagar Haveli	302	302	302	302	247	233
34.	Daman and Diu	107	107	107	102	107	102
35.	Lakshadweep	107	107	107	107	96	96
36.	Puducherry	855	855	855	855	855	855
TOTAL		1400000	1363021	1400000	1293945	1283150	1166857